

RAJYA SABHA

Thursday, the 4th July, 2019/13 Ashadha, 1941 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

MEMBERS SWORN

SHRI AMAR PATNAIK (Odisha)

SHRI SASMIT PATRA (Odisha)

MR. CHAIRMAN: Three good additions from Odisha; highly educated and experienced.

PAPERS LAID ON THE TABLE

Economic Survey, 2018-19 (Vol. I and II)

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table, a copy (in English and Hindi) of the Economic Survey, 2018-19 (Volumes I and II).

[Placed in Library. See No. L.T. 104/17/19]

I Notification of the Ministry of Textiles.

II Report and Accounts (2017-18) of Central Silk Board and related papers.

III MoU between GoI and CCE Ltd. (2019-20)

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT; AND THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): Sir, I lay on the Table —

- I. A copy (in English and Hindi) of the Ministry of Textiles Notification No. S.O. 797 (E), dated the 11th February, 2019, notifying the nomination of Joint Secretary (Silk), Ministry of Textiles, Government of India, New Delhi to serve as member of the Central Silk Board for a period of three years with effect from 26.02.2019 subject to the provisions of the Act, under Section 13B of the Central Silk Board Act, 1948.

[Placed in Library. See No. L.T. 47/17/19]

- II. (1) A copy each (in English and Hindi) of the following papers, under